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5. CP 060/00050/2016 in
O.A. No. 060/00975/2014
Sangeeta Vs. Anuj Parkash

23.04.2016

Present: Mr. Puneet Kumar Bansal, counsel for the applicant

1. DB is not available today.
2. List on 10.05.2016.


(JUSTICE L.N. MITTAL)

MEMBER (J)

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

04. CP No.060/00050/2016 IN OA No.060/00975/2014

(SANGEETA VS. ANUJ PARKASH & ORS.)

10.05.2016

Present: Sh. Anirudh Gupta, proxy for Sh. Puneet Kumar Bansal,
counsel for the applicant.

1. Members of the Bar are abstaining from court work
today.
2. List on 16.05.2016.


(RAJWANT SANDHU)
MEMBER (A)


(JUSTICE L.N. MITTAL)
MEMBER (J)

'rishi'

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**CP No.060/00050/2016 IN Date of decision: 16.05.2016
OA No.060/00975/2014**

CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)

Sangeeta wd/o Pardeep Kumar D/o Ram Parkash, now R/o Ward No.10, Lohia Khas, Navi Abadi, Tehsil Shahkot, District Jalandhar.

...APPLICANT

BY ADVOCATE: Sh. Puneet Kumar Bansal.

VERSUS

Anuj Parkash, Divisional Regional Manager, DRM Office, Northern Railways, Ferozepur.

...RESPONDENT

ORDER (ORAL)

HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-

After arguing for some time, counsel for the applicant seeks permission to withdraw the instant Contempt Petition.

2. Dismissed as withdrawn.

(JUSTICE L.N. MITTAL)
MEMBER (J)

(RAJWANT SANDHU)
MEMBER (A)

**Place: Chandigarh.
Dated: 16.05.2016.**

‘*rishi*’